## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO. 1091 TO BE ANSWERED ON 22.11.2019

#### **BENEFITS TO PREGNANT WOMEN**

#### 1091. SHRI PANKAJ CHAUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the steps taken to provide early registration, medical and other benefits to pregnant women;
- (b) whether the Government has reviewed the programmes being run for the pregnant women and if so, the outcome thereof;
- (c) the State-wise details of the fund allocated for this in the last financial year 2018-19; and
- (d) whether the fund allocated under this scheme has been spent as per the guidelines and if so, the details thereof?

#### ANSWER

#### MINISTER FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) The Ministry of Health & Family Welfare is taking following steps to provide early registration, medical and other benefits to pregnant women:
  - (i) Tracking of eligible couple under RCH portal for early registration of pregnancy.
  - (ii) Name Based Web enabled Tracking of Pregnant Women to ensure antenatal, intranatal and postnatal care.
  - (iii) Village Health, Sanitation and Nutrition Days in rural areas as an outreach activity, for provision of maternal and child health services.
  - (iv) Promotion of institutional deliveries and early registration of pregnancy through Janani Suraksha Yojana (JSY).

Apart from this, the Ministry of Women and Child Development is implementing the Centrally Sponsored Pradhan Mantri Matru Vandana Yojana (PMMVY) with effect from 01.01.2017. Under PMMVY, cash incentive of ₹5,000/- is provided in three installments to eligible Pregnant Women and Lactating Mothers (PW&LM) during the period of pregnancy and lactation for the first living child to improve health seeking behaviour amongst them. The first installment of ₹1,000/- is provided to the eligible beneficiary for early registration of the pregnancy. At least one Ante-Natal Check-up (ANC) is necessary to avail second installment of ₹2,000/-. The third installment of ₹2,000/- is provided to the eligible beneficiaries on the registration of the child and completion of first cycle of BCG, OPV and Hepatitis-B or its equivalent/substitute. Further, under Janani Suraksha Yojana (JSY), the pregnant woman is provided facility of institutional delivery as well as monetary benefit.

- (b) The PMMVY is reviewed periodically through Video Conferences with States/UTs and thorugh National and Regional level workshops. As outcome of the reviews, the uptake of the scheme has increased and more beneficiaries are brought under the ambit of the scheme.
- (c) The State/UT-wise details of funds released under PMMVY during the year 2018-19 are Annexed.
- (d) The funds released under PMMVY are spent by the State Governments/UT Administrations as per the guidelines of the scheme.

# Statement referred to in part (c) of the Lok Sabha Unstarred Question No. 1091 for 22.11.2019 raised by Shri Pankaj Chaudhary regarding Benefits to Pregnant Women

# State/UT-wise details of funds released during 2018-19 under the Pradhan Mantri Matru Vandana Yojana (PMMVY)

SI. No.	State/UT	Central share of Funds Released to States/UTs (₹ in lakh)
1.	Andaman & Nicobar Islands	41.13
2.	Andhra Pradesh	14101.75
3.	Arunachal Pradesh	36.00
4.	Assam	817.00
5.	Bihar	1253.00
6.	Chandigarh	248.08
7.	Chhattisgarh	2025.85
8.	Dadra & Nagar Haveli	75.85
9.	Daman & Diu	28.98
10.	Delhi	107.26
11.	Goa	5958.97
12.	Gujarat	3674.84
	Haryana	1793.84
	Himachal Pradesh	828.42
15.	Jammu & Kashmir	1453.37
16.	Jharkhand	6361.72
17.	Karnataka	3514.27
18.	Kerala	4.44
19.	Lakshadweep	18581.47
20.	Madhya Pradesh	11795.62
21.	Maharashtra	75.00
22.	Manipur	102.00
23.	Meghalaya	294.70
24.		52.00
25.	Nagaland	795.75
	Odisha	383.00
27.	Puducherry	63.53
28.	Punjab	1141.42
-	Rajasthan	9605.43
30.		21.00
31.	Tamil Nadu	658.00
32.	Telangana	385.00
33.	Tripura	96.00
34.	Uttar Pradesh	14216.71
35.		1425.66
36.	West Bengal	2938.72
Grand Total		1,04,955.77